



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Sep/202122/3

DATED: 28/09/2021

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Sep/202122/3 dated 28/09/2021 of Norms Committee - I for the year 2021-22 was held on 28/09/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Santosh Dubey, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
3	SK BHATNAGAR, Technical Authority	Technical Consultant, DGFT
4	vishan agrawal, Technical Authority	Technical Consultant, DGFT
5	Sushil jangid, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn

Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000562AM13
RA File Number	342404000249 AM13
Licence No and Date	3410036266/26/02/2013
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	2 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000613AM15
RA File Number	342404000236 AM15
Licence No and Date	3410040816/18/12/2014
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	3 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000614AM15
RA File Number	342404000235 AM15
Licence No and Date	3410040815/18/12/2014
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda.	

Case is withdrawn.

Case No.	4 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000548AM15
RA File Number	532404000013 AM15
Licence No and Date	5310018470/14/01/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 27.09.2016. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	5 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000035AM16
RA File Number	532404000018 AM15
Licence No and Date	5310018479/17/03/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	6 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	018005000174AM16
RA File Number	342404000270 AM15
Licence No and Date	3410041121/06/04/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	7 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000034AM16
RA File Number	532404000021 AM15
Licence No and Date	5310018490/10/04/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 27.09.2016. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	8 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000162AM16
RA File Number	532404000001 AM16
Licence No and Date	5310018506/19/06/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.	

The case stands deferred.

Case No.	9 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000336AM16
RA File Number	342404000273 AM15
Licence No and Date	3410041457/14/08/2015
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	10 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000128AM17
RA File Number	532404000030 AM16
Licence No and Date	5310018616/21/03/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	11 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000316AM17
RA File Number	532404000001 AM17

Licence No and Date	5310018816/03/05/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	12 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000256AM17
RA File Number	532404000005 AM17
Licence No and Date	5310018916/25/05/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	13 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000276AM17
RA File Number	342404000312 AM16
Licence No and Date	3410042230/01/06/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	14 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000279AM17
RA File Number	532404000008 AM17
Licence No and Date	5310019065/27/06/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	15 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000370AM19
RA File Number	072404000063 AM17
Licence No and Date	0710110077/12/07/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 16.09.2021 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000341AM17
RA File Number	532404000009 AM17
Licence No and Date	5310019149/27/07/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.

The case stands deferred.

Case No.	17 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000350AM17
RA File Number	532404000012 AM17
Licence No and Date	5310019203/26/08/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.

The case stands deferred.

Case No.	18 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000414AM17
RA File Number	039504000292 AM17
Licence No and Date	0310807493/31/08/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 15/80 dated 06.03.2019. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.

The case stands deferred.

Case No.	19 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000469AM17
RA File Number	342404000166 AM17
Licence No and Date	3410042535/20/09/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	20 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000430AM17
RA File Number	039504000318 AM17
Licence No and Date	0310808015/23/09/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 14/80 dated 10.10.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	21 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000553AM19
RA File Number	039504000379 AM17
Licence No and Date	0310808133/28/09/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case.

The case stands deferred.

Case No.	22 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000438AM17
RA File Number	532404000018 AM17
Licence No and Date	5310019228/29/09/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 02/80 dated 05.04.2018. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.

The case stands deferred.

Case No.	23 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000468AM17
RA File Number	342404000193 AM17
Licence No and Date	3410042599/19/10/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. NC/1/MEET/Jul/202122/2 held on 02.09.2021. Therefore, the Committee decided to withdraw the case from the agenda.

Case is withdrawn.

Case No.	24 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000408AM17
RA File Number	532404000020 AM17
Licence No and Date	5310019234/27/10/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	25 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000481AM17
RA File Number	532404000023 AM17
Licence No and Date	5310019256/02/12/2016
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 16/80 dated 14.11.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	26 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000550AM17
RA File Number	532404000024 AM17
Licence No and Date	5310019262/02/01/2017
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case.

The case stands deferred.

Case No.	27 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000615AM17
RA File Number	532404000026 AM17
Licence No and Date	5310019276/02/02/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 17/80 dated 19.12.2017. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	28 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000650AM17
RA File Number	532404000027 AM17
Licence No and Date	5310019281/28/02/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 03/80 dated 09.05.2018. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	29 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000770AM19
RA File Number	042404000219 AM17
Licence No and Date	0410162993/18/04/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred	

Case No.	30 / NC/1/MEET/Sep/202122/3
Case Status	Case Withdrawn
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000100AM18
RA File Number	039504001041 AM17
Licence No and Date	0310813078/05/05/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was already approved in Meeting No. 02/80 (Offline) dated 16.06.2021. Therefore, the Committee decided to withdraw the case from the agenda. Case is withdrawn.	

Case No.	31 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000276AM18
RA File Number	039504000052 AM18
Licence No and Date	0310815484/01/09/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case has already been considered in Meeting	

No. NC/1/MEET/Jul/202122/2 (Offline Cases) dated 02.09.2021. However, the case is pending with DHI since 14.06.2021 and a reminder has been issued to DHI for expediting the comments. Therefore, the Committee decided to defer the case.

The case stands deferred.

Case No.	32 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000327AM18
RA File Number	039504000236 AM18
Licence No and Date	0310816625/30/10/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 03/80 dated 08.05.2019. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	33 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000367AM18
RA File Number	039504000649 AM18
Licence No and Date	0310818033/27/12/2017
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 13/80 dated 22.01.2019. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	34 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000457AM19
RA File Number	052304000487 AM18
Licence No and Date	0510405815/08/03/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3). The case stands deferred.	

Case No.	35 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000508AM19
RA File Number	092404000171 AM19
Licence No and Date	0910066472/18/07/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was referred to DHI via email dated 04.01.2021 and through BO Portal on 13.08.2021. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	36 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000520AM19
RA File Number	072404000111 AM19
Licence No and Date	0710113701/08/08/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 24.09.2021	

for examination & comments as per advice of DPIIT. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	37 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000548AM19
RA File Number	039504000222 AM19
Licence No and Date	0310823168/21/08/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	38 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000569AM19
RA File Number	039504000376 AM19
Licence No and Date	0310823288/27/08/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	39 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000570AM19
RA File Number	039504000370 AM19
Licence No and Date	0310823290/27/08/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	40 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000580AM19
RA File Number	052304000286 AM19
Licence No and Date	0510408021/08/10/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	41 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000286AM19
RA File Number	052404000408 AM19
Licence No and Date	0510408160/22/10/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in Meeting No. 06/80 dated 03.07.2019. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal	

for re-examination of the case.

The case stands deferred.

Case No.	42 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000595AM19
RA File Number	092404000340 AM19
Licence No and Date	0910066870/16/11/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 13.08.2021 for examination & comments. However, no comment has been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	43 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000612AM19
RA File Number	092404000428 AM19
Licence No and Date	0910066924/29/11/2018
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	44 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000636AM19

RA File Number	072404000240 AM19
Licence No and Date	0710114398/11/01/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 14.09.2021 & 27.09.2021 for examination & comments. Consultant (Tech-3) informed that the documents/attachments submitted by the applicant are not readable. Therefore, the Committee decided to ask from the applicant to submit a legible copy of all the relevant documents to examine the case. The case stands deferred.	

Case No.	45 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000637AM19
RA File Number	532404000010 AM19
Licence No and Date	5310019903/14/01/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in Meeting No. 10/80 dated 11.09.2019. Further, it was also noted that the applicant has requested to review the case and in this regards, no relevant document has been furnished by the applicant through the DGFT's New IT Portal to re-examine the case. Therefore, the Committee decided to ask the applicant to upload all the relevant documents on DGFT's New IT Portal for re-examination of the case. The case stands deferred.	

Case No.	46 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000652AM19
RA File Number	532404000013 AM19
Licence No and Date	5310019913/05/02/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 13.08.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	47 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000776AM19
RA File Number	042404000252 AM19
Licence No and Date	0410165223/19/02/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI via email dated 25.03.2021 for examination & comments. Further, it was also noted that complete documents were not available on the DGFT's New IT Portal to examine the case. Therefore, a deficiency letter was sent to the firm to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	48 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000753AM19
RA File Number	532404000014 AM19
Licence No and Date	5310019921/01/03/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000802AM19
RA File Number	072404000302 AM19
Licence No and Date	0710114707/26/03/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 24.09.2021 for examination & comments as per advice of DPIIT. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	50 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000010AM20
RA File Number	022404000003 AM20
Licence No and Date	0210209114/16/04/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that MSME has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME.

The case stands deferred.

Case No.	51 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000014AM20
RA File Number	039504001354 AM19
Licence No and Date	0310828481/23/04/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the application/reply was referred to DHI via email dated 12.11.2020 and through BO Portal on 06.05.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments.

The case stands deferred.

Case No.	52 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHIRAG UDYOG
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000030AM20
RA File Number	052304000054 AM20
Licence No and Date	0510410451/02/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply received via email was sent to Consultant (Tech-3) on 13.09.2021. Further, it was also noted that the relevant documents were not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	53 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HEURTEY PETROCHEM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000051AM20
RA File Number	342404000059 AM20
Licence No and Date	3410045150/17/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was again referred to DHI on 13.08.2021 on receipt of applicant's reply for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	54 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TIAGO CHEM
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000068AM20
RA File Number	342404000075 AM20
Licence No and Date	3410045178/30/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.08.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments.	

The case stands deferred.

Case No.	55 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000070AM20
RA File Number	072404000050 AM20
Licence No and Date	0710115000/31/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CROWN CLOSURES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000098AM20
RA File Number	039404000246 AM20
Licence No and Date	0310829905/25/06/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 22.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	57 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	OSWAL PUMPS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000158AM20
RA File Number	332404000017 AM20
Licence No and Date	3310030578/27/08/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was again referred to DPIIT on 14.09.2021 on receipt of applicant's reply for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	58 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FERRUM EXTREME ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000187AM20
RA File Number	052304000265 AM20
Licence No and Date	0510412040/07/10/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3).

The case stands deferred.

Case No.	59 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000189AM20
RA File Number	039504000681 AM20
Licence No and Date	0310832116/10/10/2019

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 25.08.2021 & 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments.

The case stands deferred.

Case No.	60 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000190AM20
RA File Number	039504000655 AM20
Licence No and Date	0310832159/11/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	61 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NIDEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000200AM20
RA File Number	052404000403 AM20
Licence No and Date	0510412197/21/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 18.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	62 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000208AM20
RA File Number	072404000156 AM20
Licence No and Date	0710115619/29/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 13.08.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	63 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000207AM20
RA File Number	072404000164 AM20
Licence No and Date	0710115617/29/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 06.05.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	64 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BLISS ANAND PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000214AM20
RA File Number	052304000311 AM20
Licence No and Date	0510412485/14/11/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 14.09.2021 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000216AM20
RA File Number	092404000409 AM20
Licence No and Date	0910068185/14/11/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as	

raised by MSME was issued to the applicant on 17.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	66 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000263AM20
RA File Number	039504000907 AM20
Licence No and Date	0310833550/19/12/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 17.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	67 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000279AM20
RA File Number	052304000381 AM20
Licence No and Date	0510413163/01/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	68 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000282AM20

RA File Number	052304000378 AM20
Licence No and Date	0510413181/02/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000283AM20
RA File Number	318304000132 AM20
Licence No and Date	3110067650/07/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KOREA FUEL-TECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000583AM21
RA File Number	042404000148 AM20
Licence No and Date	0410166429/10/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	71 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	BENGAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000313AM20
RA File Number	052304000415 AM20
Licence No and Date	0510413481/30/01/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MSME has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	72 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000328AM20
RA File Number	052304000427 AM20
Licence No and Date	0510413543/10/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	73 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000333AM20
RA File Number	052304000429 AM20
Licence No and Date	0510413567/10/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	74 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000334AM20
RA File Number	052304000433 AM20
Licence No and Date	0510413568/10/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	75 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000335AM20
RA File Number	052304000434 AM20
Licence No and Date	0510413570/10/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	76 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000336AM20
RA File Number	052304000435 AM20
Licence No and Date	0510413571/10/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	77 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000339AM20
RA File Number	052304000432 AM20
Licence No and Date	0510413575/10/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DHI was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	78 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000327AM20
RA File Number	052304000426 AM20
Licence No and Date	0510413542/10/02/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	79 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000340AM20
RA File Number	052304000428 AM20
Licence No and Date	0510413578/11/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DHI was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	80 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000382AM21
RA File Number	522404000083 AM20
Licence No and Date	5210043372/04/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.07.2021, 13.08.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	81 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000384AM21
RA File Number	042404000002 AM21
Licence No and Date	0410166662/08/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	82 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000386AM21
RA File Number	042404000001 AM21
Licence No and Date	0410166666/13/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The words “Weight per blade should not be less than 17,150 Kg” may be added in the description of export item. 2. The quantity of import items at Sl. No. 10, 18 to 21, 23 to 26, 28, 29, 31 to 72, 86 to 100 & 102 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	83 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000397AM21
RA File Number	042404000003 AM21
Licence No and Date	0410166684/22/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The words “Weight per blade should not be less than 17,300 Kg” may be added in the description of export. 2. The quantity of import items at Sl. No. 10, 18 to 21, 23 to 26, 28 to 72, 86 to 100 & 102 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	84 / NC/1/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000399AM21
RA File Number	039404001087 AM20
Licence No and Date	0310835847/25/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by DPIIT vide U. O. No. P-47011/193/2019-TSW dated 24.09.2021 received via email as under: 1. Net weight of export items at SL. No. 1 to 9 may be specified as 58.956Kgs, 11.439Kgs, 18.354Kgs, 33.342Kgs, 31.941Kgs, 50.0206Kgs, 12.194Kgs, 14.208Kgs and 83.448Kgs respectively. 2. Words “Adhesive Sealant” and “Maxibolt” may be suffixed with the description of import items at SL. No. 20 & 25 respectively. 3. Quantities of import items at SL. No. 1 & 2 may be allowed as 1.05 Sq.mt/Sq.mt content in export items. 4. Quantity of import items (consumables) at SL. No. 3 to 12, 19 to 21 & 27 to 38 put together may be allowed up to 5% of FoB value of exports. 5. Import items at SL. No. 13 to 18 & 22 to 26 may be allowed on net to net basis with accountably clause. RA concerned may take further necessary action as per the decision of NC.	

Case No.	85 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HUMANETICS INNOVATIVE SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000425AM21
RA File Number	072404000001 AM21
Licence No and Date	0710116407/30/04/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant’s reply received via email sent to Consultant (Tech-1) on 04.02.2021. Further, it was also noted that complete documents were not available on the DGFT’s New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 24.09.2021 to upload all the relevant documents on DGFT’s New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	86 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000457AM21
RA File Number	042404000023 AM21

Licence No and Date	0410166767/21/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The words “Weight per blade should not be less than 17,300 Kg” may be added in the description of export item. 2. The quantity of import items at Sl. No.10, 18 to 21, 23 to 26, 28 to 72, 86 to 100 &102 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	87 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000456AM21
RA File Number	042404000012 AM21
Licence No and Date	0410166764/21/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. The words “Weight per blade should not be less than 17,300 Kg” may be added in the description of export item. 2. The quantity of import items at Sl. No.10, 18 to 21, 23 to 26, 28 to 72, 86 to 100 &102 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take further necessary action as per the decision of NC.	

Case No.	88 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and	0310836383/26/05/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DHI was issued to the applicant on 22.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	89 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000469AM21
RA File Number	042404000202 AM20
Licence No and Date	0410166788/29/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of DPIIT vide U. O. No. P-47011/150/2020-TSW dated 10.11.2020: 1. Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product. 2. Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s). 3. Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 5. Details of import items at Sl. No. Sl. No. 9, 11 & 17 (As description has been indicated in abbreviated form) and their specific use in the export item. The case stands deferred.	

Case No.	90 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000476AM21
RA File Number	042404000036 AM21
Licence No and Date	0410166809/10/06/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the applicant's reply/case was referred to Consultant (Tech-3) via email on 14.12.2020 and through BO Portal on 27.09.2021. Further, it was noted that Consultant (Tech-3) requested to send hard copy of the reply of the applicant. Therefore, the Committee decided to send the same to Consultant (Tech-3) for examination & comments.

The case stands deferred.

Case No.	91 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000477AM21
RA File Number	052304000045 AM21
Licence No and Date	0510414366/10/06/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3). The case stands deferred.	

Case No.	92 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to MSME on 13.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	93 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000480AM21
RA File Number	052304000047 AM21
Licence No and Date	0510414386/12/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	94 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000481AM21
RA File Number	052304000049 AM21
Licence No and Date	0510414387/12/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	95 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CML BIOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000482AM21
RA File Number	102404000020 AM21
Licence No and Date	1010060548/15/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-1) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	96 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 26.08.2021 & 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000490AM21
RA File Number	052304000051 AM21
Licence No and Date	0510414434/19/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DHI was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	98 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WELLCARE OIL TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000584AM21
RA File Number	052404000109 AM21
Licence No and Date	0510414463/22/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following	

information as per comments of MSME:

1. Per unit weight of export product with net content of each import product.
2. Manufacturing process with step-wise wastage and material balancing.

The case stands deferred.

Case No.	99 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000492AM21
RA File Number	039504000161 AM21
Licence No and Date	0310836794/22/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	100 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BONATRANS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000496AM21
RA File Number	039404000207 AM21
Licence No and Date	0310836946/30/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by DHI was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	101 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to DHI on 26.08.2021 & 14.09.2021 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	102 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000508AM21
RA File Number	039504000219 AM21
Licence No and Date	0310837101/09/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 14.12.2020 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	103 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000519AM21
RA File Number	039504000147 AM21
Licence No and Date	0310837144/13/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3). The case stands deferred.	

Case No.	104 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	I-TECH PLAST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000537AM21
RA File Number	039404000256 AM21
Licence No and Date	0310837308/22/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	105 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000542AM21
RA File Number	042404000057 AM21
Licence No and Date	0410166921/28/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	106 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000543AM21
RA File Number	052304000107 AM21
Licence No and Date	0510414771/30/07/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT via email dated 17.09.2021 for examination & comments. However, no comment has been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	107 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000560AM21
RA File Number	042404000066 AM21
Licence No and Date	0410166966/19/08/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case.

The case stands deferred.

Case No.	108 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ADITYA AUTO COMPONENTS
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000572AM21
RA File Number	072404000141 AM21
Licence No and Date	0710116924/24/08/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a copy of application was sent to MSME via email dated 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	109 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3). The case stands deferred.	

Case No.	110 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000597AM21
RA File Number	072404000156 AM21
Licence No and Date	0710116977/09/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 24.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000608AM21
RA File Number	042404000092 AM21
Licence No and Date	0410167059/11/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	112 / NC/1/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000644AM21
RA File Number	039504000355 AM21
Licence No and Date	0310838632/01/10/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY vide letter No. W-21/2/2021-IPHW dated 12.04.2021 received via e-mail dated 12.04.2021 as under:

Sr. No.	Description of Resultant Product	Qty in KM	Sr. No.	Description of Items to be Imported	Qty in kgs / per KM	Net Content of Import	Wastages claimed in %	Wastages Allowed in %	Quantity applied in DGFT	Unit of Measurement (UOM)	Quantity Calculated	Quantity Recommended
1	Optical Power Ground Wire (CABLE OPGW 24F PBT-12.0MM)	48	1A	SINGLE MODE OPTICAL FIBER	24.72	1,187	2%	2.00%	1,210	KME	1,210.29	1,210.29
			1B	Filling Jelly OPGW	6.64	319	5%	1.50%	335	KGS	323.50	323.50
			1C	Aluminum Ingot	92.74	4,452	6%	2.00%	4,719	KGS	4,540.55	4,540.55
			1D	HI-CARBON STEEL WIRE/ ROD	364.75	17,508	5%	2.00%	18,383	KGS	17,858.16	17,858.16
			1E	Wire drawing Powder for lubricants	5.78	277	5%	2.00%	291	KGS	282.99	282.99
2	Optical Power Ground Wire (CABLE FIBRA OPTICA OPGW 24F - 15.0 mm)	40	2A	SINGLE MODE OPTICAL FIBER	24.72	989	2%	2.00%	1,009	KME	1,008.58	1,008.58
			2B	Filling Jelly OPGW	6.64	266	5%	1.50%	279	KGS	269.58	269.58
			2C	Aluminum Ingot	207.46	8,298	6%	2.00%	8,796	KGS	8,464.37	8,464.37
			2D	HI-CARBON STEEL WIRE/ ROD	455.65	18,226	5%	2.00%	19,137	KGS	18,590.52	18,590.52
			2E	Wire drawing Powder for lubricants	5.78	231	5%	2.00%	243	KGS	235.82	235.82

3	Optical Power Ground Wire (Cable OPGW de 48 F.O)	150	3A	SINGLE MODE OPTICAL FIBER	49.44	7,416	2%	2.00%	7,564	KME	7,564.32	7,564.32
			3B	Filling Jelly OPGW	8.86	1,329	5%	1.50%	1,395	KGS	1,348.94	1,348.94
			3C	Aluminum Ingot	153.41	23,012	6%	2.00%	24,392	KGS	23,471.73	23,471.73
			3D	HI-CARBON STEEL WIRE/ ROD	467.38	70,107	5%	2.00%	73,612	KGS	71,509.14	71,509.14
			3E	Wire drawing Powder for lubricants	4.20	630	5%	2.00%	662	KGS	642.60	642.60
			3F	Stainless steel tape	32.00	4,800	5%	0.50%	5,040	KGS	4,824.00	4,824.00
4	Optical Power Ground Wire (Cable OPGW 12F PBT 10.50 MM)	44	4A	SINGLE MODE OPTICAL FIBER	12.36	543.84	2%	2.00%	555	KME	554.72	554.72
			4B	Filling Jelly OPGW	7.9	347.6	5%	1.50%	365	KGS	352.81	352.81
			4C	Aluminum Ingot	71.23	3134.12	6%	2.00%	3,322	KGS	3,196.80	3,196.80
			4D	HI-CARBON STEEL WIRE/ ROD	294.42	12954.48	5%	2.00%	13,602	KGS	13,213.57	13,213.57
			4E	Wire drawing Powder for lubricants	5.25	231	5%	2.00%	243	KGS	235.62	235.62
			4F	Stainless steel tape	32	1408	5%	0.50%	1,478	KGS	1,415.04	1,415.04

Description of Items to be Imported	UOM	Quantity Applied	Quantity Recommended
SINGLE MODE OPTICAL FIBER	KME	10337.90	10337.90
Filling Jelly OPGW	KGS	2374.00	2294.83
Aluminum Ingot	KGS	41229.00	39673.45

HI-CARBON STEEL WIRE/ ROD	KGS	124734.00	121171.39
Wire drawing Powder for lubricants	KGS	1439.00	1397.03
Stainless steel tape	KGS	6518.00	6239.04

RA concerned may take further necessary action as per the decision of NC.

Case No.	113 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000650AM21
RA File Number	072404000184 AM21
Licence No and Date	0710117090/05/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT via email dated 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000656AM21
RA File Number	039404000387 AM21
Licence No and Date	0310838718/06/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case, in this regard, a letter was issued to the applicant on 23.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received as yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	115 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.09.2021 for examination & comments. However, no comment has been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	116 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000679AM21
RA File Number	072404000195 AM21
Licence No and Date	0710117162/21/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.09.2021 for examination & comments. However, no comment has been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	117 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000678AM21
RA File Number	052304000246 AM21
Licence No and Date	0510415611/23/10/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted the comments given by Consultant (Tech-1). Further, it was noted that the case was also referred to MSME for comments and the comments are still awaited. Therefore, the Committee decided to wait for the comments of MSME.

The case stands deferred.

Case No.	118 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000681AM21
RA File Number	052304000243 AM21
Licence No and Date	0510415637/26/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	119 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000682AM21
RA File Number	039504000405 AM21
Licence No and Date	0310839123/26/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	120 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT via email dated 02.03.2021 & 26.08.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	121 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000704AM21
RA File Number	052304000269 AM21
Licence No and Date	0510415802/09/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	122 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000708AM21
RA File Number	072404000208 AM21
Licence No and Date	0710117266/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT on 24.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	123 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000709AM21
RA File Number	072404000219 AM21
Licence No and Date	0710117267/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT on 24.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	124 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000710AM21
RA File Number	052304000280 AM21
Licence No and Date	0510415854/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT via email dated 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	125 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000712AM21
RA File Number	052404000421 AM21
Licence No and Date	0510415866/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to MSME via	

email dated 03.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	126 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	127 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	128 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	018005000720AM21
RA File Number	039504000533 AM21
Licence No and Date	0310839608/19/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	129 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000721AM21
RA File Number	039504000532 AM21
Licence No and Date	0310839609/19/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	130 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000724AM21
RA File Number	052304000294 AM21
Licence No and Date	0510415975/24/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence,	

the Committee decided to wait for the information/documents for examination of the case.

The case stands deferred.

Case No.	131 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000725AM21
RA File Number	052304000295 AM21
Licence No and Date	0510415977/24/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	132 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the relevant documents are not available on the DGFT's New IT Portal to examine the case. In this regard, a letter was issued to the applicant on 17.09.2021 to upload all the relevant documents on DGFT's New IT Portal. However, no information has been received yet. Hence, the Committee decided to wait for the information/documents for examination of the case. The case stands deferred.	

Case No.	133 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	HQRNORM APPLY 00032736AM21
RA File Number	02AA04005656 AM21
Licence No and Date	0200000027/07/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME via email on 03.09.2021 and through BO Portal on 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	134 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00035918AM21
RA File Number	31AA04003931 AM21
Licence No and Date	3111000016/10/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME via email on 21.06.2021 and through BO Portal on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	135 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00036567AM21
RA File Number	34AA04001301 AM21
Licence No and Date	3411000006/11/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	136 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 17.09.202 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	137 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040301AM21
RA File Number	03AA04013385 AM21
Licence No and Date	0311000229/17/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under: 1. The quantity of import items may be allowed on net to net basis with accountability clause. RA concerned may take further necessary action as per the decision of NC.	

Case No.	138 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ROTHERS AND COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040510AM21
RA File Number	31AA04004119 AM21
Licence No and Date	3111000020/17/12/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that a copy of application was sent to DPIIT via email dated 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	139 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040522AM21
RA File Number	03AA04012024 AM21
Licence No and Date	0311000170/17/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 21.06.2021 and through BO Portal on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	140 / NC/1/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00043732AM21
RA File Number	10AA04002542 AM21
Licence No and Date	1011000023/21/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. Quantity of import item (PVC Compound) may be allowed with 1.10 Kgs/kg content in export item. 2. Quantity of import item (Stainless Steel Capillary of Relevant Diameter & Length with Hub and Cap) may be allowed with Net+ 2% wastage. 3. Quantity of import item (Evident Paper Sheet/Roll) may be allowed with 1.10 Sq. meter/Sq. meter content in the export item. 4. Quantity of rest of the import items may be allowed with Net + 1% wastage.	

RA concerned may take further necessary action as per the decision of NC.

Case No.	141 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CORNING TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00044619AM21
RA File Number	05AA04019212 AM21
Licence No and Date	0511000273/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by MeitY was issued to the applicant on 17.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	142 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and Date	0311000314/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to refer the case to Consultant (SKB) for examination & comments. The case stands deferred.	

Case No.	143 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00044257AM21
RA File Number	05AA04019176 AM21
Licence No and	0511000326/22/12/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a copy of application was sent to DHI via email dated 27.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	144 / NC/1/MEET/Sep/202122/3
Case Status	Case Approved
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045430AM21
RA File Number	03AA04014479 AM21
Licence No and Date	0311000371/23/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under: 1. The quantity of import items may be allowed on net to net basis with accountability clause. RA concerned may take further necessary action as per the decision of NC.	

Case No.	145 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 22.06.2021 and through BO Portal on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	146 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 22.06.2021 and through BO Portal on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	147 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 22.06.2021, 27.07.2021 and through BO Portal on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	148 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was referred to MSME on 06.09.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	149 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00050131AM21
RA File Number	30AA04002528 AM21
Licence No and Date	3011000072/30/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to send a reminder letter to MSME for the comments. The case stands deferred.	

Case No.	150 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00050888AM21
RA File Number	34AA04001656 AM21
Licence No and Date	3411000067/30/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	151 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00050970AM21
RA File Number	34AA04001658 AM21
Licence No and Date	3411000065/30/12/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1).

The case stands deferred.

Case No.	152 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00051251AM21
RA File Number	09AA04003160 AM21
Licence No and Date	0911000098/31/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	153 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00052246AM21
RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MSME has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	154 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI via email on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	155 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT via email on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	156 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00052354AM21
RA File Number	34AA04001660 AM21
Licence No and Date	3411000064/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	157 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00052422AM21
RA File Number	34AA04001697 AM21
Licence No and Date	3411000074/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	158 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00052424AM21
RA File Number	34AA04001698 AM21
Licence No and Date	3411000073/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	159 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00054547AM21
RA File Number	05AA04021440 AM21
Licence No and Date	0511000589/04/01/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	160 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ENDURANCE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00053175AM21
RA File Number	03AA04015094 AM21
Licence No and Date	0311000600/04/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	161 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CKDPACK PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00054010AM21
RA File Number	05AA04021220 AM21
Licence No and Date	0511000586/04/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	162 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WINTAGE ENGINEERS & CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	HQRNORM APPLY 00055304AM21
RA File Number	05AA04021392 AM21
Licence No and Date	0511000597/05/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	163 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00055488AM21
RA File Number	34AA04001587 AM21
Licence No and Date	3411000055/05/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	164 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00055854AM21
RA File Number	34AA04001657 AM21
Licence No and Date	3411000066/06/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	165 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00056391AM21
RA File Number	07AA04006589 AM21
Licence No and Date	0711000224/06/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 26.07.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	166 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00057007AM21
RA File Number	09AA04003679 AM21
Licence No and Date	0911000147/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	167 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00057016AM21
RA File Number	09AA04003681 AM21
Licence No and Date	0911000148/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 &	

17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments.

The case stands deferred.

Case No.	168 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00057089AM21
RA File Number	03AA04016806 AM21
Licence No and Date	0311000755/07/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.	
The case stands deferred.	

Case No.	169 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00057174AM21
RA File Number	09AA04003653 AM21
Licence No and Date	0911000152/07/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments.	
The case stands deferred.	

Case No.	170 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KRISHNA CAPBOX PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00057268AM21

RA File Number	05AA04021465 AM21
Licence No and Date	0511000601/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	171 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00056924AM21
RA File Number	09AA04003657 AM21
Licence No and Date	0911000143/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	172 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00056976AM21
RA File Number	09AA04003660 AM21
Licence No and Date	0911000144/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	173 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00056988AM21
RA File Number	09AA04003678 AM21
Licence No and Date	0911000146/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	174 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00058199AM21
RA File Number	09AA04003638 AM21
Licence No and Date	0911000160/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	175 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00058405AM21
RA File Number	09AA04003593 AM21
Licence No and Date	0911000162/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to remind DHI for the comments.

The case stands deferred.

Case No.	176 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00058101AM21
RA File Number	09AA04003624 AM21
Licence No and Date	0911000164/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	177 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00058106AM21
RA File Number	09AA04003630 AM21
Licence No and Date	0911000163/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	178 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00058126AM21
RA File Number	09AA04003598 AM21

Licence No and Date	0911000159/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	179 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00059768AM21
RA File Number	09AA04003684 AM21
Licence No and Date	0911000168/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	180 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MODEL INFRA CORPORATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00059862AM21
RA File Number	07AA04006991 AM21
Licence No and Date	0711000273/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	181 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00060083AM21
RA File Number	04AA04004626 AM21
Licence No and Date	0411000117/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind MSME for the comments. The case stands deferred.	

Case No.	182 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00060350AM21
RA File Number	09AA04003649 AM21
Licence No and Date	0911000172/12/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	183 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LMT TOOLS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00060454AM21
RA File Number	03AA04015155 AM21
Licence No and Date	0311000664/12/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 03.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (Tech-3) for expediting the comments.	

The case stands deferred.

Case No.	184 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00060846AM21
RA File Number	05AA04019996 AM21
Licence No and Date	0511000402/12/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 27.07.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	185 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00061842AM21
RA File Number	07AA04005887 AM21
Licence No and Date	0711000269/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 01.09.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	186 / NC/1/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	PETERS SURGICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00061921AM21
RA File Number	05AA04020299 AM21
Licence No and Date	0511000754/13/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:

1. Quantity of import items at Sl. No. 1, 7, 13, 19, 25, 31 & 37 may be allowed with net + 1% wastage.
2. Quantity of import items at Sl. No. 6, 12, 18, 24, 30, 36 & 42 may be allowed with net to net of relevant size.
3. Quantity of rest of the import items may be allowed **as per packaging policy**.

RA concerned may take further necessary action as per the decision of NC.

Case No.	187 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00062046AM21
RA File Number	05AA04023550 AM21
Licence No and Date	0511000774/13/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the applicant's reply was forwarded to MSME on 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	188 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00065396AM21
RA File Number	09AA04003473 AM21
Licence No and Date	0911000200/19/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 27.07.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments.

The case stands deferred.

Case No.	189 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00065545AM21
RA File Number	07AA04006116 AM21
Licence No and Date	0711000314/19/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	190 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00065549AM21
RA File Number	07AA04006095 AM21
Licence No and Date	0711000315/19/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	191 / NC/1/MEET/Sep/202122/3
Case Status	Approved with Amendment
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00066060AM21
RA File Number	332404000023 AM21
Licence No and Date	3311000072/19/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under:	

1. Quantity of import item (**Rubber & Rubber Chemical**) may be allowed as applied for with 5% wastage.
2. The value cap on **Rubber Chemical** up to 7% of FoB value.
3. The value cap on **Miscellaneous Chemical** up to 5% of FoB value.
4. Quantity of import item (**Prime/Used Aluminium Drums/Sleeves**) may be allowed on **net to net basis** with **relevant size & specification**.
5. Quantity of import item (**Prime/Used Cast Iron Drums/Sleeves**) may be allowed on **net to net basis** with **relevant size & specification**.

RA concerned may take further necessary action as per the decision of NC.

Case No.	192 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00066086AM21
RA File Number	05AA04023358 AM21
Licence No and Date	0511000849/19/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 27.07.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	193 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00066230AM21
RA File Number	34AA04001993 AM21
Licence No and Date	3411000103/20/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	194 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	HOERBIGER INDIA PRECISION TECHNOLOGY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00066668AM21
RA File Number	03AA04019380 AM21
Licence No and Date	0311001095/20/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	195 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00067291AM21
RA File Number	09AA04003682 AM21
Licence No and Date	0911000224/21/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	196 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00067296AM21
RA File Number	09AA04003680 AM21
Licence No and Date	0911000149/21/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments.	

The case stands deferred.

Case No.	197 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00067558AM21
RA File Number	09AA04003621 AM21
Licence No and Date	0911000215/21/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was forwarded to MSME on 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	198 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00067924AM21
RA File Number	05AA04025220 AM21
Licence No and Date	0511000906/21/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 27.07.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DHI for the comments. The case stands deferred.	

Case No.	199 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AAVID THERMALLOY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00068352AM21
RA File Number	34AA04002082 AM21
Licence No and Date	3411000129/22/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	200 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00068153AM21
RA File Number	08AA04006808 AM21
Licence No and Date	0811000449/22/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	201 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00068333AM21
RA File Number	05AA04024171 AM21
Licence No and Date	0511000930/22/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments.

The case stands deferred.

Case No.	202 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00069922AM21
RA File Number	32AA04005030 AM21
Licence No and Date	3211000304/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	203 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MAK CONTROLS AND SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00069929AM21
RA File Number	32AA04004662 AM21
Licence No and Date	3211000307/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	204 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SOUTHERN LUBRICATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00070216AM21
RA File Number	07AA04007123 AM21
Licence No and Date	0711000363/25/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	205 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MANN AND HUMMEL FILTER PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00071908AM21
RA File Number	07AA04007640 AM21
Licence No and Date	0711000376/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to MSME for examination & comments. The case stands deferred.	

Case No.	206 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00072243AM21
RA File Number	05AA04026507 AM21
Licence No and Date	0511000979/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	207 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00071415AM21
RA File Number	31AA04005583 AM21
Licence No and Date	3111000116/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for	

examination & comments. Further, DPIIT requested for complete application to examine the case. Therefore, the Committee decided to forward the same to DPIIT for examination & comments.

The case stands deferred.

Case No.	208 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00071460AM21
RA File Number	34AA04001988 AM21
Licence No and Date	3411000107/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (Tech-1) for expediting the comments. The case stands deferred.	

Case No.	209 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00071590AM21
RA File Number	31AA04005660 AM21
Licence No and Date	3111000118/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to DHI for examination & comments. The case stands deferred.	

Case No.	210 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00071831AM21

RA File Number	34AA04002232 AM21
Licence No and Date	3411000144/28/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	211 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00072496AM21
RA File Number	10AA04003214 AM21
Licence No and Date	1011000066/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	212 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00072661AM21
RA File Number	09AA04004105 AM21
Licence No and Date	0911000257/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	213 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00072997AM21
RA File Number	34AA04002230 AM21
Licence No and Date	3411000149/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	214 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00073043AM21
RA File Number	34AA04002231 AM21
Licence No and Date	3411000145/29/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	215 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00074727AM21
RA File Number	03AA04020472 AM21
Licence No and Date	0311001277/01/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	216 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SS TECHNO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00075444AM21
RA File Number	31AA04005111 AM21
Licence No and Date	3111000085/02/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	217 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00076301AM21
RA File Number	05AA04028116 AM21
Licence No and Date	0511001091/03/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	218 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00076327AM21
RA File Number	31AA04005889 AM21

Licence No and Date	3111000144/03/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 08.07.2021 for examination & comments as per advice of Consultant (Tech-1). However, MSME has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	219 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MUDHRA FINE BLANC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00076594AM21
RA File Number	04AA04006018 AM21
Licence No and Date	0411000290/04/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	220 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00076762AM21
RA File Number	32AA04005324 AM21
Licence No and Date	3211000340/04/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to DHI for examination & comments. The case stands deferred.	

Case No.	221 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00076971AM21
RA File Number	07AA04008062 AM21
Licence No and Date	0711000426/04/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	222 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00077005AM21
RA File Number	09AA04003852 AM21
Licence No and Date	0911000279/04/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Further, the case was referred to MSME on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder to MSME for expediting the comments. The case stands deferred.	

Case No.	223 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00077140AM21
RA File Number	04AA04005772 AM21
Licence No and Date	0411000264/04/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to remind Consultant (Tech-3) for the comments.

The case stands deferred.

Case No.	224 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00077673AM21
RA File Number	05AA04028729 AM21
Licence No and Date	0511001123/05/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	225 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00077752AM21
RA File Number	05AA04028132 AM21
Licence No and Date	0511001114/05/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	226 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00077654AM21
RA File Number	05AA04027961 AM21

Licence No and Date	0511001081/05/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 06.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to send a reminder to MSME for the comments. The case stands deferred.	

Case No.	227 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00079970AM21
RA File Number	09AA04004458 AM21
Licence No and Date	0911000319/09/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	228 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080035AM21
RA File Number	09AA04004457 AM21
Licence No and Date	0911000321/09/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	229 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080205AM21
RA File Number	34AA04002464 AM21
Licence No and Date	3411000207/09/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	230 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080405AM21
RA File Number	04AA04006015 AM21
Licence No and Date	0411000312/09/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	231 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080698AM21
RA File Number	34AA04002514 AM21
Licence No and Date	3411000210/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1).	

The case stands deferred.

Case No.	232 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080728AM21
RA File Number	09AA04004214 AM21
Licence No and Date	0911000325/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Therefore, the Committee decided to refer the case to DHI for examination & comments. The case stands deferred.	

Case No.	233 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081251AM21
RA File Number	342404000305 AM20
Licence No and Date	3411000215/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	234 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081255AM21
RA File Number	342404000308 AM20
Licence No and Date	3411000212/10/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1).

The case stands deferred.

Case No.	235 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081256AM21
RA File Number	34AA04002535 AM21
Licence No and Date	3411000216/10/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1).

The case stands deferred.

Case No.	236 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081258AM21
RA File Number	34AA04002521 AM21
Licence No and Date	3411000211/10/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-1) was issued to the applicant on 23.09.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	237 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00080617AM21
RA File Number	09AA04004456 AM21
Licence No and Date	0911000329/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	238 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00080620AM21
RA File Number	09AA04004454 AM21
Licence No and Date	0911000330/10/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	239 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VARICON PUMPS & SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081856AM21
RA File Number	04AA04006675 AM21
Licence No and Date	0411000333/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	240 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081488AM21
RA File Number	32AA04005795 AM21
Licence No and Date	3211000428/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	241 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00081719AM21
RA File Number	05AA04028886 AM21
Licence No and Date	0511001205/11/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Further, the case was referred to DHI on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments. The case stands deferred.	

Case No.	242 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00082443AM21
RA File Number	05AA04029272 AM21
Licence No and Date	0511001201/12/02/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments.

The case stands deferred.

Case No.	243 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00082797AM21
RA File Number	09AA04003878 AM21
Licence No and Date	0911000349/12/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 for examination & comments. DPIIT informed that the case does not pertain to it. Further, the case was referred to DHI on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to send a reminder letter to DHI for expediting the comments.

The case stands deferred.

Case No.	244 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PUNCH RATNA FASTENERS PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00085898AM21
RA File Number	05AA04032174 AM21
Licence No and Date	0511001335/17/02/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	245 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KAY BOUVET ENGINEERING LTD
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00086786AM21
RA File Number	31AA04006205 AM21
Licence No and Date	3111000183/18/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	246 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DIFACTO ROBOTICS AND AUTOMATION PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00086948AM21
RA File Number	07AA04007804 AM21
Licence No and Date	0711000515/18/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 14.09.2021 for examination of the case. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	247 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AIVI INNOVATIONS
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00087557AM21
RA File Number	03AA04023952 AM21
Licence No and Date	0311001832/19/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	248 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DISTINCT PRODUCTIVITY SOLUTIONS
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00087856AM21
RA File Number	07AA04008295 AM21
Licence No and Date	0711000526/19/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	249 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00089804AM21
RA File Number	03AA04021509 AM21
Licence No and Date	0311001893/23/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	250 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00090869AM21
RA File Number	04AA04007328 AM21
Licence No and Date	0411000404/24/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for	

examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	251 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00091342AM21
RA File Number	09AA04005181 AM21
Licence No and Date	0911000420/24/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	252 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00091708AM21
RA File Number	09AA04004698 AM21
Licence No and Date	0911000416/25/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 14.09.2021 for examination of the case. However, no comments have been received yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	253 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00092544AM21

RA File Number	10AA04003821 AM21
Licence No and Date	1011000115/26/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	254 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MAINI PRECISION PRODUCTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00093097AM21
RA File Number	07AA04009300 AM21
Licence No and Date	0711000578/26/02/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	255 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00094139AM21
RA File Number	09AA04005200 AM21
Licence No and Date	0911000436/01/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	256 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00095280AM21
RA File Number	03AA04026465 AM21
Licence No and Date	0311002154/02/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	257 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00095480AM21
RA File Number	34AA04002965 AM21
Licence No and Date	3411000281/02/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	258 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00095277AM21
RA File Number	03AA04026742 AM21
Licence No and Date	0311002140/02/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to remind DPIIT for the comments.

The case stands deferred.

Case No.	259 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	IPSA BUSINESS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00096395AM21
RA File Number	05AA04035650 AM21
Licence No and Date	0511001511/03/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	260 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00097976AM21
RA File Number	05AA04036820 AM21
Licence No and Date	0511001516/05/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (Tech-1). Further, it was noted that the case was also referred to MSME for comments and the comments are still awaited. Therefore, the Committee decided to wait for the comments of MSME. The case stands deferred.	

Case No.	261 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CHEMICO SYNTHETICS LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00098016AM21
RA File Number	05AA04035459 AM21

Licence No and Date	0511001601/05/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (Tech-1). Further, it was noted that the case was also referred to MSME for comments and the comments are still awaited. Therefore, the Committee decided to wait for the comments of MSME. The case stands deferred.	

Case No.	262 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DIGI DRIVES PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00098115AM21
RA File Number	05AA04036933 AM21
Licence No and Date	0511001560/05/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	263 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00098145AM21
RA File Number	05AA04036042 AM21
Licence No and Date	0511001561/05/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	264 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00098903AM21
RA File Number	31AA04006844 AM21
Licence No and Date	3111000199/08/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	265 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100064AM21
RA File Number	31AA04007099 AM21
Licence No and Date	3111000208/09/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	266 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100066AM21
RA File Number	31AA04007100 AM21
Licence No and Date	3111000209/09/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments.	

The case stands deferred.

Case No.	267 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100199AM21
RA File Number	09AA04005287 AM21
Licence No and Date	0911000478/10/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 14.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	268 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AQUASUB ENGINEERING
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100595AM21
RA File Number	32AA04006168 AM21
Licence No and Date	3211000586/10/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.06.2021 & 22.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to remind DPIIT for the comments. The case stands deferred.	

Case No.	269 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101569AM21
RA File Number	09AA04005657 AM21
Licence No and Date	0911000496/11/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	270 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101572AM21
RA File Number	09AA04005664 AM21
Licence No and Date	0911000495/11/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	271 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101601AM21
RA File Number	04AA04007262 AM21
Licence No and Date	0411000416/11/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 22.06.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (Tech-3) for expediting the comments.

The case stands deferred.

Case No.	272 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	FITWEL GASKET COMPANY (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00101724AM21
RA File Number	31AA04006951 AM21
Licence No and Date	3111000204/11/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-3) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-3). The case stands deferred.	

Case No.	273 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SOGEFI ENGINE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00102265AM21
RA File Number	07AA04010065 AM21
Licence No and Date	0711000670/12/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 28.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	274 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00026779AM22
RA File Number	09AA04001710 AM22
Licence No and Date	0911000733/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	275 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	STOVE KRAFT LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00027004AM22
RA File Number	07AA04002228 AM22
Licence No and Date	0711000972/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	276 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00027332AM22
RA File Number	34AA04000764 AM22
Licence No and Date	3411000496/27/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	277 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PARKER HANNIFIN INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00027698AM22
RA File Number	04AA04008100 AM21
Licence No and Date	0411000516/27/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	278 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00027823AM22
RA File Number	03AA04033556 AM21
Licence No and Date	0311003351/27/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	279 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00028444AM22
RA File Number	05AA04008011 AM22
Licence No and Date	0511002327/28/04/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	280 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00032300AM22
RA File Number	09AA04002040 AM22
Licence No and Date	0911000769/04/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	281 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00032303AM22
RA File Number	09AA04002041 AM22
Licence No and Date	0911000770/04/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	282 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00032305AM22
RA File Number	09AA04002042 AM22
Licence No and Date	0911000771/04/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	283 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00032297AM22
RA File Number	09AA04002039 AM22
Licence No and Date	0911000768/04/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	284 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00033631AM22
RA File Number	07AA04002713 AM22
Licence No and Date	0711001033/05/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME & Consultant (Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	285 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00034505AM22
RA File Number	07AA04002934 AM22
Licence No and Date	0711001043/06/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME & Consultant	

(Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	286 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00035314AM22
RA File Number	09AA04002207 AM22
Licence No and Date	0911000783/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	287 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00035581AM22
RA File Number	04AA04003419 AM22
Licence No and Date	0411000783/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	288 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00034910AM22

RA File Number	10AA04001003 AM22
Licence No and Date	1011000276/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-1) as under: 1. Quantity of import item (PVC Compound) may be allowed with 1.10 Kgs/kg content in export item. 2. Quantity of import item (Stainless Steel Capillary of Relevant Diameter & Length with Hub and Cap) may be allowed with Net + 2% wastage. 3. Quantity of import item (Evident Paper Sheet/Roll) may be allowed with 1.10 Sq. meter/Sq. meter content in the export item. 4. Quantity of rest of the import items may be allowed with Net + 1% wastage. RA concerned may take further necessary action as per the decision of NC.	

Case No.	289 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00035030AM22
RA File Number	07AA04002729 AM22
Licence No and Date	0711001047/07/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME & Consultant (Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	290 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	SANSERA ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00036272AM22
RA File Number	07AA04003116 AM22
Licence No and Date	0711001059/08/05/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	291 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00038836AM22
RA File Number	03AA04005041 AM22
Licence No and Date	0311003737/12/05/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	292 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00039117AM22
RA File Number	05AA04012572 AM22
Licence No and Date	0511002562/12/05/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	293 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	HQRNORM APPLY 00039365AM22
RA File Number	34AA04001385 AM22
Licence No and Date	3411000568/12/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	294 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040094AM22
RA File Number	34AA04001421 AM22
Licence No and Date	3411000570/13/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	295 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040296AM22
RA File Number	02AA04004104 AM22
Licence No and Date	0211000698/13/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	296 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TRILLIUM FLOW TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040316AM22
RA File Number	07AA04002456 AM22
Licence No and Date	0711001090/13/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	297 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040356AM22
RA File Number	34AA04001246 AM22
Licence No and Date	3411000572/13/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	298 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00040359AM22
RA File Number	34AA04001247 AM22
Licence No and Date	3411000573/13/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021	

for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	299 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AUTOCOMP CORPORATION PANSE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00042252AM22
RA File Number	31AA04002406 AM22
Licence No and Date	3111000330/17/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	300 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00042253AM22
RA File Number	04AA04002273 AM22
Licence No and Date	0411000825/17/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	301 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00042261AM22

RA File Number	09AA04002764 AM22
Licence No and Date	0911000844/17/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	302 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00042269AM22
RA File Number	05AA04014585 AM22
Licence No and Date	0511002639/17/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	303 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00042652AM22
RA File Number	09AA04002766 AM22
Licence No and Date	0911000852/17/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	304 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00044882AM22
RA File Number	09AA04002803 AM22
Licence No and Date	0911000854/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	305 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045475AM22
RA File Number	05AA04014977 AM22
Licence No and Date	0511002688/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	306 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00044884AM22
RA File Number	09AA04002765 AM22
Licence No and Date	0911000855/18/05/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

he case stands deferred.

Case No.	307 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00044923AM22
RA File Number	03AA04013342 AM22
Licence No and Date	0311003877/18/05/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to MSME on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	308 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045148AM22
RA File Number	VDDADVCAPPLY00001558 AM22
Licence No and Date	3411000577/18/05/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	309 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

and Date	
HQ File Number	HQRNORM APPLY 00045354AM22
RA File Number	07AA04004336 AM22
Licence No and Date	0711001110/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	310 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00045368AM22
RA File Number	03AA04015482 AM22
Licence No and Date	0311003886/18/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 17.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	311 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AYYAPPA CNC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00046113AM22
RA File Number	07AA04004577 AM22
Licence No and Date	0711001127/19/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	312 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00046182AM22
RA File Number	03AA04014666 AM22
Licence No and Date	0311003932/19/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	313 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00046497AM22
RA File Number	04AA04004042 AM22
Licence No and Date	0411000856/20/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	314 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	BOSON MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00048072AM22
RA File Number	26AA04000394 AM22
Licence No and Date	2611000161/21/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021	

for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	315 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00047931AM22
RA File Number	34AA04001725 AM22
Licence No and Date	3411000609/21/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	316 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00049810AM22
RA File Number	10AA04001479 AM22
Licence No and Date	1011000332/24/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	317 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00099713AM22

RA File Number	05AA04018209 AM22
Licence No and Date	0511002782/25/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	318 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	KHANNA POLYRIB PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00099922AM22
RA File Number	06AA04001510 AM22
Licence No and Date	0611000417/25/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	319 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100114AM22
RA File Number	05AA04018204 AM22
Licence No and Date	0511002795/26/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that DHI has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of DHI. The case stands deferred.	

Case No.	320 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100723AM22
RA File Number	09AA04003179 AM22
Licence No and Date	0911000922/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	321 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101380AM22
RA File Number	05AA04012944 AM22
Licence No and Date	0511002849/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that DHI has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of DHI. The case stands deferred.	

Case No.	322 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100724AM22
RA File Number	09AA04003177 AM22
Licence No and Date	0911000923/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	323 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100725AM22
RA File Number	09AA04003176 AM22
Licence No and Date	0911000924/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	324 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101009AM22
RA File Number	09AA04003173 AM22
Licence No and Date	0911000927/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	325 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101067AM22
RA File Number	34AA04001865 AM22
Licence No and Date	3411000641/27/05/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	326 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101137AM22
RA File Number	05AA04018188 AM22
Licence No and Date	0511002839/27/05/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	327 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101257AM22
RA File Number	09AA04003172 AM22
Licence No and Date	0911000954/27/05/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	328 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00100670AM22
RA File Number	03AA04010020 AM22
Licence No and Date	0311004082/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	329 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101378AM22
RA File Number	05AA04017886 AM22
Licence No and Date	0511002848/27/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that DHI has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of DHI. The case stands deferred.	

Case No.	330 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101859AM22
RA File Number	09AA04003223 AM22
Licence No and Date	0911000958/28/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	331 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00101986AM22
RA File Number	05AA04018899 AM22
Licence No and Date	0511002861/28/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	332 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00103306AM22
RA File Number	34AA04001988 AM22
Licence No and Date	3411000651/31/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	333 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00103315AM22
RA File Number	34AA04001989 AM22
Licence No and Date	3411000653/31/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the	

application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1).

The case stands deferred.

Case No.	334 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00103371AM22
RA File Number	34AA04001990 AM22
Licence No and Date	3411000656/31/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	335 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	GENESIS PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00103877AM22
RA File Number	07AA04005134 AM22
Licence No and Date	0711001201/31/05/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	336 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00104368AM22

RA File Number	34AA04002077 AM22
Licence No and Date	3411000665/01/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	337 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00104369AM22
RA File Number	34AA04002073 AM22
Licence No and Date	3411000666/01/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	338 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00105301AM22
RA File Number	05AA04019560 AM22
Licence No and Date	0511002928/02/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	339 / NC/1/MEET/Sep/202122/3
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Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106300AM22
RA File Number	34AA04002163 AM22
Licence No and Date	3411000682/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	340 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106351AM22
RA File Number	05AA04020921 AM22
Licence No and Date	0511002951/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	341 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106354AM22
RA File Number	05AA04020867 AM22
Licence No and Date	0511002952/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to	

wait for the comments.

The case stands deferred.

Case No.	342 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106422AM22
RA File Number	07AA04005672 AM22
Licence No and Date	0711001247/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	343 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	I-TECH PLAST INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106493AM22
RA File Number	03AA04012415 AM22
Licence No and Date	0311004276/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (Tech-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (Tech-1). The case stands deferred.	

Case No.	344 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00106298AM22
RA File Number	34AA04002166 AM22

Licence No and Date	3411000681/03/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that Consultant (TEC-1) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (TEC-1). The case stands deferred.	

Case No.	345 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00108206AM22
RA File Number	05AA04021683 AM22
Licence No and Date	0511002987/05/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) & Consultant (SKB) on 20.09.2021 for examination & comments. However, Consultant (SKB) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (SKB). The case stands deferred.	

Case No.	346 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AMAR ENTERPRISES
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00108834AM22
RA File Number	03AA04022543 AM22
Licence No and Date	0311004387/07/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	347 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	MARELLI TALBROS CHASSIS SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00108901AM22
RA File Number	05AA04023872 AM22
Licence No and Date	0511003010/07/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	348 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00109431AM22
RA File Number	34AA04002129 AM22
Licence No and Date	3411000702/08/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	349 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00111007AM22
RA File Number	03AA04012518 AM22
Licence No and Date	0311004476/09/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that DHI has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of DHI.	

The case stands deferred.

Case No.	350 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00111189AM22
RA File Number	31AA04006976 AM22
Licence No and Date	3111000394/10/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that DHI has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of DHI. The case stands deferred.	

Case No.	351 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00114430AM22
RA File Number	04AA04005779 AM22
Licence No and Date	0411000974/14/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MeitY has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MeitY. The case stands deferred.	

Case No.	352 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00115258AM22
RA File Number	09AA04002060 AM22
Licence No and Date	0911001045/15/06/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	353 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00116199AM22
RA File Number	05AA04000812 AM22
Licence No and Date	0511003179/16/06/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	354 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00115607AM22
RA File Number	31AA04014927 AM22
Licence No and Date	3111000406/16/06/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	355 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021

HQ File Number	HQRNORM APPLY 00115703AM22
RA File Number	09AA04004199 AM22
Licence No and Date	0911001046/16/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MSME has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MSME. The case stands deferred.	

Case No.	356 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00116169AM22
RA File Number	04AA04006540 AM22
Licence No and Date	0411000991/16/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MeitY has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of MeitY. The case stands deferred.	

Case No.	357 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00116891AM22
RA File Number	05AA04018650 AM22
Licence No and Date	0511003189/17/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	358 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	MASU BRAKE PADS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00117622AM22
RA File Number	05AA04029027 AM22
Licence No and Date	0511003208/18/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) & Consultant (SKB) on 20.09.2021 for examination & comments. However, Consultant (SKB) has informed that the application is deficient. Therefore, the Committee decided to issue a deficiency letter to the applicant as per comments of Consultant (SKB). The case stands deferred.	

Case No.	359 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	LOYAL EQUIPMENTS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00120396AM22
RA File Number	08AA04007720 AM22
Licence No and Date	0811001783/21/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	360 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00121082AM22
RA File Number	09AA04004973 AM22
Licence No and Date	0911001075/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait	

for the comments.

The case stands deferred.

Case No.	361 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00121098AM22
RA File Number	09AA04004975 AM22
Licence No and Date	0911001076/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	362 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00121365AM22
RA File Number	05AA04027430 AM22
Licence No and Date	0511003267/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	363 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00121765AM22
RA File Number	31AA04015930 AM22

Licence No and Date	3111000418/22/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	364 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00122989AM22
RA File Number	10AA04002827 AM22
Licence No and Date	1011000401/23/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	365 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00123221AM22
RA File Number	09AA04005134 AM22
Licence No and Date	0911001103/24/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	366 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00123225AM22
RA File Number	09AA04005135 AM22
Licence No and Date	0911001104/24/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	367 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00124171AM22
RA File Number	09AA04005515 AM22
Licence No and Date	0911001115/25/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	368 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00125819AM22
RA File Number	03AA04028515 AM22
Licence No and Date	0311004963/27/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	369 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00126093AM22
RA File Number	03AA04024973 AM22
Licence No and Date	0311004980/28/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	370 / NC/1/MEET/Sep/202122/3
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Sep/ 202122/ 3 and 28/09/2021
HQ File Number	HQRNORM APPLY 00127158AM22
RA File Number	05AA04031461 AM22
Licence No and Date	0511003390/30/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 20.09.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	